

HARYANA VIDHAN SABHA

Un-Starred Question

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 6th September, 2013.**

Total Amount of Arrears

- 426. SH. SAMPAT SINGH, M.L.A. :**Will the Power Minister be pleased to state:-
- a) the total amount of arrears pending against all types of consumers in the state and also separately against the consumer categories wise;
 - b) the total amount of arrears against the Government Departments, Boards/Cooperation and Urban local bodies in the state separately;
 - c) the district which is at top of the list of defaulting Urban Local Bodies;
 - d) the measures adopted to recover these arrears;
 - e) the total amount of liability against all the companies of the power sector togetherwith total assets of these power companies; and
 - f) the date on which the highest power supplied in units to all types of consumers in the current year?

**Chandigarh:
The 29th August, 2013**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**